

BENCH-I

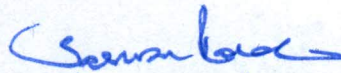
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.130/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Yash Golyan & Ors.-Versus-Nulon Global Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1.	SARWAR RAZA, ADV	) PETITIONERS	 Sarwar Raza	
2.	SANCHALITA SARKAR, ADV			
3.	C.P. Vig Advocate			/ For R1-3 + R4
4.	KK Golyan			/ For R3

ORDER


Ld. Counsel for the petitioners and the respondent nos.  
1 to 4 is present.

Both the parties have filed their written submissions.

List it on 23/02/2018 as a part heard case.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)